

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 27th March, 2024, 10:30 A.M.

CP No. 34/CB/2023

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Av Builders & Infrastructure India Pvt. Ltd, -Vs- ROC- Chhattisgarh
Under Section	252

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Ms. Gyaninee Nayak, Adv.

For Respondent (s)

:

ORDER

Ld. Counsel, Ms. Gyaninee Nayak, appearing for the petitioner. At her request, matter adjourned to 17.04.2024.



Kaushalendra Kumar Singh
Member (Technical)



P. Mohan Raj
Member (Judicial)